

NIC

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 179 OF 2009

In the matter of Companies Act, 1956
And

In the matter of winding up petition of
the Company U/s. 433 & 434 of the
Companies Act, 1956.

And

In the matter of M/s. Paper Prints
(India) Pvt. Ltd., a company
registered under the Companies Act,
1956, having registered office at A/2,
274, Shah & Nahar Industrial Estate,
Dhanraj Mill Compound, Sitaram
Jadhav Marg, Lower Parel, Mumbai-
400 013.

M/s. Vithaldas Jamnadas
A Proprietary concern of
Jamnadas Mathradas HUF
Through its Karta Mr. Jamnadas Mathradas
Office at 34, 380 / 82, J.S.Road
Thakurdwar, Mumbai-400 002

... Petitioner

ADVERTISEMENT OF PETITION

Notice is hereby given that the Petition under section 433 and 434 of the
Companies Act, 1956, for winding up of the abovenamed company viz. M/s. Paper
Prints (India) Pvt. Ltd., was presented to the High Court of Bombay on 24th February,

